

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 955
(TO BE ANSWERED ON THE 5th February 2026)**

SAFETY AUDITS BY DGCA

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Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) the number of safety audits, ramp inspections and surveillance checks conducted by the Directorate General of Civil Aviation (DGCA) since January, 2025 till date and the procedure for the surveillance checks;
- (b) whether any recurring technical or operational faults/deficiencies have been identified across various airlines and if so, the details thereof along with the number of the aircrafts in which such faults have been identified, airline-wise;
- (c) the steps being taken to address shortages of inspectors, pilots and technical experts in DGCA;
- (d) the measures taken to strengthen real-time monitoring and enforcement mechanisms; and
- (e) whether there is any plan to operate airline services from Singrauli Airport and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a): The detailed surveillance procedures are laid down in the DGCA Surveillance Procedure Manual, which is available on their website.;

Planned Surveillance Activities (Year 2025):

- (i) Surveillance Inspections: 3,890 conducted
- (ii) Regulatory Audits: 56 conducted
- (iii) Surveillance of Foreign Aircraft (SOFA): 84 conducted
- (iv) Ramp Checks: 492 conducted

Unplanned Surveillance Activities:

- (i) Spot Checks: 874 conducted
- (ii) Night Surveillance: 550 conducted

(b): A total of 377 aircraft have been Identified for repetitive defects since Jan 2025 against 754 aircraft from various scheduled airlines. The airline-wise details as on 03.02.2026 is at Annexure A.

(c): In year 2022, DGCA had 637 number of sanctioned technical posts. In order to address shortage of manpower in future, the restructuring has been done and number of sanctioned technical posts has been increased to 1063.

(d): DGCA has issued Surveillance and Enforcement Division Circular No. 1/2025 dated 07 July 2025, mandating the use of the eGCA Portal for all surveillance activities, issuance and closure of Deficiency Reporting Form (CA-2001), and enforcement orders which enables the monitoring and tracking of the entire surveillance and enforcement process on real time basis.

(e): As per Winter Schedule 2025, no scheduled domestic airlines has proposed to operate scheduled flight to/from Singrauli Airport.

Annexure A

S. No	Name of Airline	Number of aircraft analyzed for repetitive defect	Number of aircraft identified for repetitive defect
1.	Indigo	405	148
2.	Air India	166	137
3.	Air India Express	101	54
4.	Spicejet	43	16
5.	Alliance Air	7	8
6.	Akasa Air	32	14
Total		754	377